

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No. 48/2016
OA 3871/2015**

this the 25th day of April, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Ram Dev, 59 years
 S/o Shri Sodagar
 Working as Gangman under
 Sr. Sec. Engineer, Gurgaon
 R/o Railway Quarters, Railway Station
 Khalilpur, Gurgaon
Applicant.
(By Advocate:Shri Yogesh Sharma)

VERSUS

Shri Arun Arora
 Divisional Railway Manager
 Northern Railway, Delhi Division
 State Entry Road, New Delhi
 Respondents.
(By Advocate:Shri S.M.Arif)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar, Member (J)

Heard both sides.

2. The learned counsel for the respondents submits that they have fully complied with the orders of this Tribunal by passing a speaking order dated 03.02.2016. Accordingly, the CP is closed. Notices issued to the respondents are discharged. However, the petitioner is at liberty to question the order now passed by the respondents, if he is still aggrieved, in accordance with law. No costs.

**(DR. BIRENDRA KUMAR SINHA)
Member (A)**

**(V. AJAY KUMAR)
Member (J)**

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